

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2264
TO BE ANSWERED ON 01.01.2018**

ADMISSION IN KENDRIYA VIDYALAYAS

2264. SHRI PINAKI MISRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Kendriya Vidyalayas were created exclusively for the children of parents whose jobs are transferrable so that their children can get admission easily where ever they go and also that their academic curriculum do not get disturbed and if so, the details thereof;
- (b) whether the principle on which the Kendriya Vidyalayas were created has been diluted up to an extent that even the children of defence forces are finding it difficult to get admission in the Kendriya Vidyalayas and if so, the details thereof; and
- (c) whether the Government considers making it mandatory for the Kendriya Vidyalayas to give admission to the children who have come on transfer and reside near them and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a) The Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the children of transferable Central Government employees including Defence and Para–Military personnel by providing a common programme of education.
- (b) No, Madam. The children of Defence personnel are considered as first priority category for admission in KVs.
- (c) The children admitted in a KV can automatically claim admission in another KV, if their parents are transferred from one place to another.
